

Name of the Corporate Debtor: JBM SHELTERS PRIVATE LIMITED (IN LIQUIDATION) (CIN : U45200TN2006PTC060909)  
 Date of Commencement of CIRP: 07th September 2021, Date of Commencement of Liquidation: 12th September 2023

LIST OF STAKEHOLDERS AS ON 11TH NOVEMBER 2023

Filing under clause (d) of sub-regulation (5) of regulation 31 the IBB (Liquidation Process) Regulations, 2016

Annexure 7 - List of Operational Creditors (Government dues)

Sl No	Details of the claimant		Details of Claim Received		Details of Claim Admitted					Amount in Rs.					
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount Covered by Security Interest	Amount Covered by Guarantee	Whether Related Party?	% of Voting Share in SCC	Amount of any Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Income Tax - Tax deducted at Source	Government of India	06-10-2023	15,83,330	15,83,330	Tax Deducted at Source	-	-	No	0.086%	-	-	-	-	-
2	Employee Provident Fund Organisation- Tambaram	Government of India	11-10-2023	3,33,715	2,39,910	Employee Provident Fund	-	-	No	0.013%	-	-	93,805	-	-
3	Integrated Commercial Taxes, Chrompet Assessment Circle	Tamilnadu Government	16-10-2023	3,61,862	3,61,862	Value Added Tax, Central Sales Tax	-	-	No	0.020%	-	-	-	-	-
	<b>TOTAL</b>			<b>22,78,907</b>	<b>21,85,102</b>					<b>0.119%</b>			<b>93,805</b>		

For JBM SHELTERS PRIVATE LIMITED

*S. Venkataraman*  
 S. VENKATARAMAN  
 Liquidator



Regn. No. IBBI/PA-002/IP-NO1068/2020-21/13433